

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:4933

ANSWERED ON:25.04.2013

INCLUSION OF DRUGS IN CATEGORY OF ESSENTIAL DRUGS

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Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has included 348 drugs in the category of essential drugs under the new pharmaceutical policy;
- (b) if so, the names of the said drugs along with the criteria adopted for price fixation of the said drugs; and
- (c) the time by which the Government has decided to implement the said policy?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT KUMAR JENA)

(a): Government has included in the new National Pharmaceutical Pricing Policy, 2012 (NPPP-2012), 614 formulations of specified dosages and strengths resulting from 348 drugs under National List of Essential Medicines-2011(NLEM-2011) as declared by Ministry of Health and Family Welfare, vide Office Memorandum No 12-01/Essential Medicines/08-DC/DFQC, dated 8th June, 2011.

(b): The names of the 348 drugs are given at Annexure and the regulation of prices of drugs is on the basis of fixing the ceiling price of formulations through Market Based Pricing (MBP).